

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 4452**  
TO BE ANSWERED ON- 19/03/2026

**IMPLEMENTATION OF FRA IN ODISHA**

4452. SHRI PRADEEP PUROHIT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the current status of implementation of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 in Odisha;
- (b) the total number of applications received so far in Odisha under the Forest Rights Act, 2006 for Individual Forest Rights (IFR) and Community Forest Resource Rights (CFR);
- (c) the details of the number of IFR and CFR applications approved/sanctioned, pending and rejected in Odisha, district and block-wise;
- (d) whether the Government has taken any steps for the time-bound verification and disposal of pending IFR and CFR claims in various districts and blocks of Odisha; and
- (e) if so, the details thereof and the measures being taken to empower Gram Sabhas and District-level Committees for effective implementation of the Act?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGA DAS UIKEY)

**(a) to (c):** As per information provided by Government of Odisha, the status of FRA implementation in Odisha as on 28.02.2026 is given below:

S. No.	Item	Individual	Community	Total
1	Number of Claims received	733158	36819	769977
2	Number of Titles distributed/ approved	464504	9432	473936
3	Extent of Forest land for which titles distributed (in Acres)	676918.65	819320.74	1496239.39
4	Number of Claims rejected	145762	583	146345
5	Number of Claims disposed off	610266	10015	620281
6	Number of Pending Claims	122892	26804	149696

As per information provided by Government of Odisha in their Monthly Progress Report, FRA is being implemented in 30 districts. The district wise status of FRA Implementation in Odisha is at **Annexure-1**. Block wise data is not maintained by Ministry of Tribal Affairs (MoTA).

**(d) & (e):** State Governments/UT Administration are responsible for implementation of various provisions of Act. MoTA has asked all FRA implementing States/UT to consider the pending claims under FRA in a time bound manner and engage with districts to resolve bottlenecks, if any, in settling of claims. State Governments (including Odisha) have been encouraged to fast-track the processing and disposal of pending claims in various National level consultation/ meetings/ workshops with States/ UT, which are held from time to time.

**Annexure-1**

**Annexure-1 referred to in reply to part (a) to (c) of Lok Sabha Unstarred Q. No. 4452 to be answered on 19.03.2026 regarding “Implementation of FRA in Odisha”**

**District wise details claims received, titles distributed and claims rejected, as per information provided by State Government of Odisha till 28.02.2026 is as given below:**

S. No.	District	No. of Claims received upto 28.02.2026			No. of Titles Distributed upto 28.02.2026			No. of Claims rejected upto 28.02.2026		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Bargarh	3314	1422	4736	6158	270	6428	1632	0	1632
2	Jharsuguda	12102	445	12547	12992	2	12994	6555	6	6561
3	Sambalpur	34970	1674	36644	38318	178	38496	14853	86	14939
4	Debagarh	13981	708	14689	15397	44	15441	5148	0	5148
5	Sundargarh	42947	2654	45601	48255	0	48255	16320	0	16320
6	Kendujhar	78994	1748	80742	82490	511	83001	15270	39	15309
7	Mayurbhanj	90435	3588	94023	97611	1086	98697	8729	0	8729
8	Baleswar	5810	580	6390	6970	110	7080	1178	156	1334
9	Bhadrak	1472	774	2246	3020	0	3020	0	0	0
10	Kendrapara	4062	145	4207	4352	0	4352	2545	145	2690
11	Jagatsinghpur	49	62	111	173	0	173	2	0	2
12	Cuttack	6015	46	6061	6107	2	6109	3583	2	3585
13	Jajapur	13599	174	13773	13947	4	13951	2787	0	2787
14	Dhenkanal	12634	1290	13924	15214	293	15507	839	0	839
15	Anugul	8360	1544	9904	11448	116	11564	5565	0	5565

16	Nayagarh	4302	425	4727	5152	290	5442	106	0	106
17	Khordha	3629	50	3679	3729	0	3729	1242	0	1242
18	Puri	1169	2	1171	1173	0	1173	1169	0	1169
19	Ganjam	13077	200	13277	13477	24	13501	6313	10	6323
20	Gajapati	52835	1816	54651	56467	112	56579	16585	0	16585
21	Kandhamal	90323	5584	95907	101491	4442	105933	2415	0	2415
22	Baudh	4340	1242	5582	6824	173	6997	1585	0	1585
23	Subarnapur	2194	528	2722	3250	6	3256	1056	0	1056
24	Balangir	9037	1698	10735	12433	12	12445	4301	82	4383
25	Nuapada	45910	842	46752	47594	94	47688	17954	51	18005
26	Kalahandi	17197	2311	19508	21819	483	22302	658	0	658
27	Rayagada	29367	2353	31720	34073	365	34438	41	0	41
28	Nabarangapur	53899	1058	54957	56015	82	56097	0	0	0
29	Koraput	35652	937	36589	37526	255	37781	4355	6	4361
30	Malkangiri	41483	919	42402	43321	478	43799	2976	0	2976
<b>TOTAL</b>		<b>733158</b>	<b>36819</b>	<b>769977</b>	<b>806796</b>	<b>9432</b>	<b>816228</b>	<b>145762</b>	<b>583</b>	<b>146345</b>

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